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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 23/08/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1187972 /07	Opp. No. AMD- 194055	M/s. JATIN.Y.TRIVEDI / M/S AMEER INTERNATIONAL V/s M.I.INDUSTRIES / P. K. ARORA- AGRA	Jayendra Modi, Hearing Officer Main Matter
02	1223820 /19	Opp. No. AMD- 258331	M/S. SILVENIA CERAMIC PVT. LTD / M/S CHANDRAKANT M JOSHI- MUMBAI. V/s M/S ANAND AND ANAND- AGRA	Jayendra Modi, Hearing Officer Main Matter
03	1175850 /29	Opp. No. AMD- 759815	ZYDUS WELLNESS LIMITED / M/S SAGAR CHANDRA & ASSOCIATES- NEW DELHI. V/s M/S INTTL ADVOCARE- NEW DELHI / M/S DABUR INDIA LIMITED- NEW DELHI	Jayendra Modi, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1384509 /07	Opp. No. AMD- 246864	M/S KAMAL ENTERPRISE- RAJKOT V/s M/S REMFRY & SAGAR- NEW DELHI	Jayendra Modi, Hearing Officer Main Matter+IP
05	1763732 /29	Opp. No. AMD- 759525	JASANI & CO TRADING AS M/S. NATIONAL EXPORT INDUSTRIES V/s SHREE DAMODAR OIL MILL / M/S Y. J. TRIVEDI & CO- AHMEDABAD	Jayendra Modi, Hearing Officer Main Matter
06	1040876 /03	Opp. No. AMD- 118325	M/S. AJANTA INDIA LIMITED- MORBI V/s M/S Y.J TRIVEDI & CO- AHMEDABAD / SUN PHARMACEUTICAL INDUSTRIES LTD.	Jayendra Modi, Hearing Officer Main Matter
07	715291 /30	Opp. No. AMD- 163203	H.K ACHARYA & COMPANY- AHMEDABAD / M/S SHAH JIVRAJ NANCHAND & SONS V/s M/S Y.J TRIVEDI & CO- AHMEDABAD / JIVRAJ TEA LIMITED	Jayendra Modi, Hearing Officer Main Matter
08	934805 /05	Opp. No. AMD- 247230	MR. JATIN Y TRIVEDI- AHMEDABAD / M/S K.K SHUDDH AYURVEDIC PHARMACY V/s USHA A. CHANDRASEKHAR – MUMBAI / DR. PANKAJ NARAM & DR. SMITA NARAM	Jayendra Modi, Hearing Officer Main Matter+TM-M
09	1256615 /29	Opp. No. AMD- 194476	M/S K.G BANSAL & COMPANY – NEW DELHI / M/S AYUR UNITED CARE LLP V/s WORLDWIDE REGISTRATION BUREAU- NEW DELHI / KUMAR DAL MILL	Jayendra Modi, Hearing Officer IP + TM-M

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
10	1256615 /29	Opp. No. AMD- 192997	M/S K.G BANSAL & COMPANY – NEW DELHI / M/S AYUR UNITED CARE LLP V/s USHA ATHREYA CHANDRASEKHAR- MUMBAI / PANKAJ NARAM & SMITA NARAM	Shivangi Rana, Hearing Officer Main Matter+TM-16
11	1256614 /30	Opp. No. AMD- 193557	M/S K.G BANSAL & COMPANY – NEW DELHI / M/S AYUR UNITED CARE LLP Vs SAKTHI TRADING COMPANY / FACTUM LAW – CHENNAI	Shivangi Rana, Hearing Officer Main Matter+TM-M
12	1256614 /30	Opp. No. AMD- 193318	M/S K.G BANSAL & COMPANY – NEW DELHI / M/S AYUR UNITED CARE LLP Vs KUMAR DAL MILL / WORLDWIDE REGISTRATION BUREAU.- NEW DELHI	Shivangi Rana, Hearing Officer IP + TM-M
13	1256614 /30	Opp. No. AMD- 192996	M/S K.G BANSAL & COMPANY – NEW DELHI / M/S AYUR UNITED CARE LLP Vs PANKAJ NARAM & SMITA NARAM / USHA ATHREYA CHANDRASEKHAR- MUMBAI	Shivangi Rana, Hearing Officer Main Matter+TM-M
14	2361173 /03	Opp. No. AMD- 952275	HARISH DADHEECH S/O GOVIND LAL JI TRADING AS M/s. LOTUS ORGANIC CARE- BHILWARA RAJHASTHAN Vs AADHAR PRODUCTS PVT. LTD / K.C. PATEL & CO.- AHMEDABAD	Shivangi Rana, Hearing Officer Main Matter
15	1389075 /06	Opp. No. AMD- 719787	CHANDULAL KESHAVJI GAJJAR TRADING AS MARUTI HARDWARE- SURAT / M/S Y.J TRIVEDI & CO- AHMEDABAD Vs	Shivangi Rana, Hearing Officer IP

REMFY & SAGAR- GURGAON				
16	997714 /34	Opp. No. AMD- 208180	URMIN PRODUCTS PVT. LTD / INDO OVERSEAS TRADE MARKS CO – AHMEDABAD V/s BABUL PRODUCTS / JATIN Y. TRIVEDI- AHMEDABAD	Shivangi Rana, Hearing Officer Main Matter
17	1763733 /29	Opp. No. AMD- 759526	M/S. NATIONAL EXPORT INDUSTRIES / KIRANKUMAR J. JASANI, ADVOCATE- RAJKOT Vs SHREE DAMODAR OIL MILL / M/S Y. J. TRIVEDI & CO.- AHMEDABAD	Shivangi Rana, Hearing Officer Main Matter
18	1763731/ 29	Opp. No. AMD- 759527	M/S. NATIONAL EXPORT INDUSTRIES / KIRANKUMAR J. JASANI, ADVOCATE –RAJKOT Vs SHREE DAMODAR OIL MILL. / M/S Y. J. TRIVEDI & CO.- AHMEDABAD	Shivangi Rana, Hearing Officer Main Matter



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Time: 11:00 AM

Date: 24/08/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4447545 /05	Opp. No. AMD- 1058573	M/s. Ronak Exim Private Limited, Gujarat V/s United Overseas Trade Mark Co., New Delhi / M/S Vega Industries Pvt.Ltd., Noida	Shivangi Rana, Hearing Officer Rule 46
02	4453459 /30	Opp. No. AMD- 1078123	M/s. K.C. Patel & Co., Gujarat / M/s. Ramshankar M Tiwari Proprietor Of Denish Cakes & Bakers, Gujarat V/s M/s. Shakil Iqbal Naru, Mumbai / Mr. Javed Alam Ansari, Thane	Shivangi Rana, Hearing Officer TM-O (Notice of Opposition)
03	4462085 /35	Opp. No. AMD- 1063514	Ms. AP Associates. Madhya Pradesh / Mr. Jignesh Kumar Proprietor Of Superior Decor., Gujarat V/s MS. Tyagi Certifications, Delhi / Mr. Pappu Farishta, Chattisgarh	Shivangi Rana, Hearing Officer Delayed Rule-45

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	4470719 /03	Opp. No. AMD- 1066946	Yogesh Bhardhwaj, New Delhi / Mr. Anuj Kumar Gupta, Jaipur V/s M/s. Charak Pharma Pvt Ltd., Mumbai	Shivangi Rana, Hearing Officer Rule-46
05	4495476 /35	Opp. No. AMD- 1073855	Ms. TMC Intellectual Services, Surat / Refresh Wellness Private Limited, Surat V/s M/s Kayser And Company., Mumbai / M/s. Ags Transact Technologies Ltd., Mumbai	Shivangi Rana, Hearing Officer Rule-45
06	4524549 /29	Opp. No. AMD- 1101979	M/s. Easy Trade Solution, Gujarat / Dixit Mahendrabhai Prajapati, Proprietor Of Brahmani Cashew, Gujarat V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla. Mumbai / M/s. Bunge India Private Limited, Mumbai	Jayendra Modi, Hearing Officer Rule-45
07	4566885 /34	Opp. No. AMD- 1081275	M/s. Rajeev Jain, Jaipur / M/s Dayal Singh. Jaipur V/s M/s. Navkar Associates, Indore / M/s. Biharilal Deviprasad And Sons Partnership Firm Details : 1) Mr. Bhagat Singh Rathore 2) Mr. Anirudha Rathore, Jabalpur	Jayendra Modi, Hearing Officer Delayed Rule-45 + TM-M
08	4437695 /32	Opp. No. AMD- 1037732	Ms. AP Associates. Madhya Pradesh / Bhuva Foods And Beverages Opc Private Limited, Gujarat V/s M/s. Rahul Chaudhry & Partners, New Delhi	Jayendra Modi, Hearing Officer TM-O (Counter Statement)
09	4424677 /32	Opp. No. AMD- 1045878	M/s. Ipcogito Legal, Ahmedabad / Aamantran Fashion, Gujarat V/s M/s. Delhi Registration Service. New Delhi / M/s. Amar Tulsian, Gorakhpur	Jayendra Modi, Hearing Officer Rule-45 + TM-M



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Date: 28/08/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1802970 /03	Opp. No. AMD- 769452	M/S. RAMESH K. GAUTAM & ASSOCIATES - GHAZIABAD/ M/S PARUL MANISH RACHH-RAJKOT V/S M/S. GAJRIA & CO.-MUMBAI / M/S. KALE CONSULTANTS LTD.-PUNE	Jayendra Modi, Hearing Officer Main Matter
02	1030080 /17	Opp. No. AMD- 195356	M/S. R. R, SHAH & CO-AHMEDABAD/ M/S URMIN PRODUCTS PVT. LTD.- CHANGODAR V/S M/S. JATIN Y. TRIVEDI- AHMEDABAD/ M/S. BABUL PRODUCTS- AHMEDABAD	Jayendra Modi, Hearing Officer Main Matter
03	4068574 /45	Opp. No. AMD- 992446	ADVOCATE NIKUNJ V. JOSHI - AHMEDABAD / M/S. THE RED HORN PROTECTION & MAN POWER SERVICE- AHMEDABAD V/s M/S. SUBRAMANIAM & ASSOCIATES-GURUGRAM	Jayendra Modi, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1745038 /31	Opp. No. AMD- 761940	M/S. Y.J TRIVEDI & CO.- AHMEDABAD / SHRI RASHMIN M. MAJITHIA- AHMEDABAD V/s M/s. FATEHCHAND C. SHAH & CO.-MUMBAI / MR. MANSUKHLAL MAHADEVBHAI KOTHARI.- KANPUR	Jayendra Modi, Hearing Officer Main Matter+ Delayed 46
05	4108102 /32	Opp. No. AMD- 1000285	MR. MUKESH H. JANI.- AHMEDABAD / MR. ASHOK RAMBHAI PATEL.- AHMEDABAD V/s M/S. R.K. DEWAN & CO.-MUMBAI / OM LACHMAN JAVA-BANGALORE	Jayendra Modi, Hearing Officer Main Matter
06	4446231 /03	Opp. No. AMD- 1089138	MR. RAJESH R SONI-AHMEDABAD / BHAVI GREENLAB PRIVATE LIMITED-GANDHINAGAR V/s M/S. R.K. DEWAN & CO.-MUMBAI. / M/S. FINOLEX CABLES LIMITED- PUNE	Shivangi Rana, Hearing Officer Main Matter
07	1707550 /30	Opp. No. AMD- 754501	M/S. D.C. DANI & ASSOCIATES-AHMEDABAD / M/S. JAY DATTATRAYA TRADING COMPANY V/s M/S. Y.J TRIVEDI & CO.- AHMEDABAD / MR. GANGARAM LALLUDAS PATEL- MEHSANA	Shivangi Rana, Hearing Officer Main matter+TM- 16
08	1707550 /30	Opp. No. AMD- 757104	M/S. D.C. DANI & ASSOCIATES-AHMEDABAD / M/S. JAY DATTATRAYA TRADING COMPANY V/s MS. TANYA KAPOOR-CHENNAI / M/S. RAHUL PRODUCTS- FARIDABAD	Shivangi Rana, Hearing Officer Rule-50/45

09	1707550 /30	Opp. No. AMD- 752341	M/S. D.C. DANI & ASSOCIATES-AHMEDABAD / M/S. JAY DATTATRAYA TRADING COMPANY V/s M/S. MANGLA REGISTRATION SERVICE-DELHI / M/S. ADITYA TRADING COMAPNY	Shivangi Rana, Hearing Officer Main matter+TM-16
10	1634855 /07	Opp. No. AMD- 745287	M/s. K.C. PATEL & CO.-AHMEDABAD / M/S. SPEEDWELL ABRASIVES (P) LTD.-JAMNAGAR V/s M/s. JASANI & CO.- RAJKOT / M/S. R. NITIN & COMPANY-RAJKOT	Shivangi Rana, Hearing Officer Main Matter



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Time: 11:00 AM

Date: 29/08/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	997722 /34	Opp. No. AMD- 206910	URMIN PRODUCTS PVT. LTD / M/S INDO OVERSEAS TRADE MARKS CO- AHMEDABAD V/s M/S H.I. TAMBOLI & CO / M/S TAJ TRADE MARK- AGRA	Jayendra Modi, Hearing Officer Main Matter
02	2442680 /14	Opp. No. AMD- 832201	M/S NARAYAN JEWELLERS / K.C. PATEL & CO- AHMEDABAD. V/s M/S NARAYAN JEWELLERS PVT LTD / MR. YASH SURYAWALA- VADODARA	Jayendra Modi, Hearing Officer Main Matter + TM-M +IP
03	2442681 /35	Opp. No. AMD- 832200	M/S NARAYAN JEWELLERS / K.C. PATEL & CO- AHMEDABAD. V/s M/S NARAYAN JEWELLERS PVT LTD / MR. YASH SURYAWALA- VADODARA	Jayendra Modi, Hearing Officer Main Matter + TM-M +IP

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	2438729 /14	Opp. No. AMD- 860513	M/S NARAYAN JEWELLERS / K.C. PATEL & CO- AHMEDABAD. V/s M/S NARAYAN JEWELLERS PVT LTD / MR. YASH SURYAWALA- VADODARA	Shivangi Rana Hearing Officer Main Matter + IP
05	1374649 /14	Opp. No. AMD- 257619	DISHA NIRAV MADNANI TRADING AS POOJA GIFT CORPORATION / M. P. MIRCHANDANI & CO.- MUMBAI V/s DE PENNING & DE PENNING- KOLKATA	Shivangi Rana, Hearing Officer Main Matter